

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No. 134/MP/2021

Dated: 5.8.2022

To

Shri Swapnil Verma,
Legal Officer,
Central Transmission Utility of India Limited (CTUIL),
First Floor, Saudamini,
Plot No. 2, Sector 29, Gurugram-122001.
swapnilverma@powergridindia.com

Subject: Petition under Section 61, Section 63 and Section 79 of the Electricity Act, 2003 read with statutory framework and Article 11 and Article 12 of the Transmission Service Agreement dated 27.12.2016 executed between NER-II Transmission Limited and its Long-Term Transmission Customers for inter-alia claiming compensation due to Changes in Law and seeking an extension to the scheduled commissioning date of the relevant elements of the Project on account of Force Majeure events.

Sir,

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries/other parties latest by 22.8.2022 :

- i. The details from which date the transmission charges have been disbursed to the Petitioner from POC pool and whether TSA compliance was ensured while making such payment from POC pool for the Elements at Sl. No. 5, 6, 7 and 8;

Element No.	Name of Element	Deemed COD	Actual COD
5	400/132 kV, 7x105 MVA Single Phase (including one spare) S/s at Surajmaninagar	27.01.2021	31.03.2021
6	400/132 kV, 7X105 MVA single phase (including one spare) S/s at P.K. Bari	27.01.2021	11.03.2021
7	Surajmaninagar - P.K. Bari 400 kV D/C Line	27.01.2021	Ckt-1 04.02.2021 Ckt-2 11.02.2021

8	2 nos. 400 kV line bays at Palatana GBPP switchyard for termination of Palatana- Surajmaninagar 400 kV D/C Line	27.01.2021	13.07.2021
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ii. Necessary approvals of RPC or Standing Committee or CEA meetings and approval that NER-II Transmission Limited shall implement the following elements:

- a) LILO of P.K. Bari (TSECL) to Ambassa 132kV Line at P. K. Bari (TBCB) Substation.
- b) LILO of Surajmaninagar (TSECL) to Bodhjangnagar 132kV Line at Surajmaninagar (TBCB)

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully

Sd/-
(Kamal Kishor)
Asstt. Chief (Legal)